

gested by the State Government concerned and approved by the Central Government. The basic All-India minimum price for sugarcane for the season 1960-61 has been fixed at Rs. 1.62 nP per maund for gate delivery and Rs. 1.50 nP per maund for delivery at rail centres. The minimum price of cane is fixed in accordance with provisions of clause 3(1) of the Sugarcane (Control) Order, 1955.

(c) The minimum price has to be paid within 14 days from the date of delivery rules there is an agreement to the contrary between the parties.

महोबा स्टेशन

३७७. श्री रा० स० तिवारी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि झांसी-मानिकपुर सेक्शन पर महोबा स्टेशन पर अभी तक बिजली नहीं लगी है, विशेषकर जबकि महोबा नगर में एक बिजली-घर है; और

(ख) महोबा स्टेशन पर कब तक बिजली लगने की सम्भावना है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) :

(क) और (ख). जिन स्टेशनों पर विश्वसनीय रूप से और लगातार बिजली वाजिब दर पर मिलती है, वहां निर्धारित कार्यक्रम के अनुसार बिजली लगायी जाती है। महोबा स्टेशन पर लगातार बिजली नहीं मिलती। इस स्टेशन पर जब लगातार पूरे २४ घंटे बिजली मिलने लगेगी, तो यहां जल्द बिजली लगाने का कार्यक्रम बनाया जायेगा।

Doubling of Track between Garhi Harsaru and Khalilpur

378. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to state:

(a) whether the scheme to double railway line between Garhi Harsaru and Khalilpur on Delhi-Rewari Section has been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir.

(b) Does not arise.

Resettlement of Landless Workers

379. **Shri Ram Saran:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether boards including leading non-official workers for advising on resettlement schemes of landless workers for reviewing the progress from time to time have been set up in States as approved by National Development Council; and

(b) whether a similar board is contemplated at the Centre?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Not yet.

(b) The matter is under consideration.

P. & T. Building in Tripura

380. **Shri Bangshi Thakur:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that all the Muffasil Post Offices in Tripura including the Sub-Divisional Town Post Offices are housed in kutcha huts which are hired;

(b) whether Government propose to construct building for all these Post Offices;

(c) if so, when; and

(d) if not, the reasons therefor?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) There are in all 22 Departmental Post Offices (including those at Sub-Divisional Headquarters) in Tripura. Of these, 9 are housed in rented, 4 in rent-free and the rest in Departmental buildings. As per local type of construction in Tripura, mostly these buildings are constructed on a wooden base with bamboo 'tarza' walls. The flooring is either wooden or 'katcha'.